

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1261
TO BE ANSWERED ON 11.02.2025**

DE-ADDICTION CENTRES

†1261. SHRI BHAUSAHEB RAJARAM WAKCHAURE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of de-addiction centres for people suffering from alcohol and drug addiction in the country, State-wise;
- (b) the number of persons suffering from the said addictions admitted in these centres during each of the last five years; and
- (c) whether any other financial aid or other assistance is given to the families of the persons suffering from the said addictions, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

- (a): The State-wise details of de-addiction centres, supported by Department of Social Justice and Empowerment, for people suffering from alcohol and drug addiction is at Annexure-I.
- (b): The State-wise number of persons who have benefitted from these centres during last five years, is at Annexure-II.
- (c): Counseling services are being provided to the families of the persons suffering from the alcohol and drug addiction at Integrated Rehabilitation Centres for Addicts (IRCAs) and Districts De-Addiction Centres (DDACs) during the period of treatment. During home visits after discharge of the addicts, family & children counseling is also provided.

The Department has developed Navchetna Modules (A New Consciousness on Life Skills and Drug Education for School Children) teacher training modules. The Navchetna module aims to increase awareness against drugs and promotes education on life skills among students in schools and drug education information session for parents and family.

Annexure referred to part (a) in reply to Lok Sabha Unstarred Question No. 1261 to be answered on 11.02.2025

Details of de-addiction centres, state-wise, supported by Department of Social Justice and Empowerment for people suffering from alcohol and drug addiction are as under:

S.No.	Name of the State/ UT	Integrated Rehabilitation Centres for Addicts (IRCA)	Outreach and Drop In Centres (ODIC)	Community based Peer Led Intervention (CPLI)	District De- Addiction Centres (DDAC)	State Level Coordinating Agency (SLCA)	Addiction Treatment Facility (ATF)	Total
1	Andhra Pradesh	10	4	4	13	1	1	33
2	A&N islands	0	0	0	0	0	0	0
3	Arunachal Pradesh	0	0	0	2	0	4	6
4	Assam	16	3	3	9	1	3	35
5	Bihar	7	0	0	5	1	2	15
6	Chandigarh	0	1	1	0	0	0	2
7	Chhattisgarh	2	3	1	0	1	0	7
8	Daman & Diu and D &N Haveli	1	0	0	1	0	0	2
9	Delhi	10	8	5	1	1	6	31
10	Goa	0	0	0	2	0	2	4
11	Gujarat	7	3	3	3	1	5	22
12	Haryana	9	1	1	0	1	18	30
13	Himachal Pradesh	3	0	1	1	1	2	8
14	Jammu & Kashmir	1	3	2	6	1	21	34
15	Jharkhand	1	0	0	5	0	2	8

16	Karnataka	33	0	0	3	1	1	38
17	Kerala	16	2	2	0	1	3	24
18	Ladakh	0	0	0	2	0	0	2
19	Lakshadweep	0	0	0	0	0	0	0
20	Madhya Pradesh	14	7	3	10	1	7	42
21	Maharashtra	43	0	0	7	1	4	55
22	Manipur	25	6	2	1	1	0	35
23	Meghalaya	1	1	0	1	0	1	4
24	Mizoram	11	2	0	0	1	1	15
25	Nagaland	6	1	1	4	1	1	14
26	Orissa	39	5	4	2	1	0	51
27	Puducherry	2	1	0	0	0	0	3
28	Punjab	7	2	1	0	0	0	10
29	Rajasthan	17	7	4	7	0	7	42
30	Sikkim	2	0	0	0	0	1	3
31	Tamil Nadu	25	0	0	7	1	2	35
32	Telangana	10	1	0	3	1	1	16
33	Tripura	0	2	0	0	0	5	7
34	Uttar Pradesh	20	9	5	19	0	22	75
35	Uttarakhand	4	1	1	1	1	1	9
36	West Bengal	8	1	2	9	1	2	23
	TOTAL	350	74	46	124	21	125	740

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Annexure referred to part (b) in reply to Lok Sabha Unstarred Question No. 1261 to be answered on 11.02.2025

The State-wise number of persons who have benefited from these centres during each of the last five years is as under:

S.No.	Name of the State/ UT	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	2063	6878	19122	22220	49482
2	A&N islands	0	0	0	0	0
3	Arunachal Pradesh	0	345	30	5	82
4	Assam	13328	15995	26984	26925	45634
5	Bihar	1444	1414	1583	1487	2022
6	Chandigarh	0	842	1007	1145	5440
7	Chhattisgarh	721	6058	16580	17262	16742
8	Daman & Diu and D&N Haveli	0	165	160	182	187
9	Delhi	2238	12993	18549	27010	44454
10	Goa	0	0	139	629	586
11	Gujarat	1608	1289	2123	2425	18716
12	Haryana	3251	5692	7352	6893	6790
13	Himachal Pradesh	657	727	13317	4236	3341
14	Jammu & Kashmir	247	1509	5372	17018	35639
15	Jharkhand	164	170	195	375	807
16	Karnataka	7602	7153	7206	7179	7501
17	Kerala	4134	4239	4746	10385	12747
18	Ladakh	0	0	0	0	0
19	Lakshadweep	0	0	0	0	0
20	Madhya Pradesh	3498	43993	41467	55519	78159
21	Maharashtra	14195	9273	8630	9453	11973
22	Manipur	5075	7974	9026	10313	18920
23	Meghalaya	241	297	51	578	1223
24	Mizoram	1983	1862	2436	3135	9148
25	Nagaland	1231	1313	1440	1293	2642
26	Orissa	7114	24497	28223	32241	39965
27	Puducherry	362	365	499	463	4628
28	Punjab	2048	10534	10159	11239	11486
29	Rajasthan	4278	10117	24001	28982	52917
30	Sikkim	231	194	178	389	340
31	Tamil Nadu	4936	3320	3938	3668	15938
32	Telangana	1952	5924	6020	6174	6995
33	Tripura	0	614	762	416	2115
34	Uttar Pradesh	5888	14295	15731	33907	74945
35	Uttarakhand	1457	1256	4974	5951	6138
36	West Bengal	1418	7118	8099	9037	18465
	TOTAL	93364	208415	290099	358134	606167
